

HCC No. 15/2015

HIGH COURT OF KARNATAKA
BENGALURU – 1.
DATED: 21st January 2023

NOTIFICATION

Sub: Submission of sealed quotations for the supply of 2 nos. of SC-LC(MM) optic fibre patch cord of 5 feet length to the High Court of Karnataka, Bengaluru– reg.

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With reference to the above, it is hereby notified that, this office desires to procure 2 nos. of SC-LC(MM) optic fibre patch cord of 5 feet length from the authorised distributors / dealers located in Bengaluru only.

Therefore, all the dealers located in Bengaluru may submit their sealed quotation mentioning their lowest rate for the SC-LC(MM) optic fibre patch cord of 5 feet length for High Court of Karnataka, Bengaluru. Further, quotations shall reach the office of the **Registrar General, High Court of Karnataka, Bengaluru** with superscription on the cover as **“QUOTATION FOR SC-LC(MM) OPTIC FIBRE PATCH CORD OF 5 FEET LENGTH TO HIGH COURT OF KARNATAKA, BENGALURU”** on or before **30.01.2023**.

Sd/-
I/c REGISTRAR (COMPUTERS)